

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

CP No.22/Chd/Pb/2022

IN THE MATTER OF:-

Krishna Krishna Jewellers and
Investments Pvt. Ltd.

...Petitioner

Versus

ROC, Punjab and Chandigarh
Under Section: 169, CA 2013

...Respondent

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-
Court Officer

Tanvi
19.07.2024